

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.2330  
TO BE ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2026**

**IMPLEMENTATION OF FOOD SAFETY MANAGEMENT SYSTEM (FSMS)**

**2330. SHRI G LAKSHMINARAYANA:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of implementation of Food Safety Management System (FSMS) guidelines by FSSAI in places of worship;
- (b) the total number of places of worship in the country and the number/percentage that have adopted FSMS guidelines, State/UT-wise;
- (c) the number of Food Hygiene Supervisors appointed for such institutions, State/UT-wise, including Andhra Pradesh;
- (d) the number of training and certification programmes conducted for Food Safety Supervisors and food handlers during the last three years, along with institutions covered, State/UT-wise;
- (e) the number of inspections conducted/samples tested/violations detected and legal actions taken by the Government in this regard, State/UT-wise; and
- (f) the key gaps and challenges in adoption and enforcement of FSMS in places of worship?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (f): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

As per Section 31 of FSS Act, 2006, it is mandatory for any Food Business Operators (FBOs), including Food Service at religious places, to obtain a license or registration certificate for commencing or carrying on any food-related activities. The specific clause states, "No person shall commence or carry on any food business except under a license".

Accordingly, all such FBOs engaged in food service at religious places are required to comply with the provisions and requirements stipulated under the FSS Act, 2006 and regulations made thereunder. Further, these FBOs including Food Service at religious places are required to adhere to the 'Specific Hygienic and Sanitary practices to be followed by Food Business Operators engaged in catering / food service establishments' as specified under the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011.

Eat Right Place of Worship Certification Programme is undertaken to encourage places of Worship to adopt and maintain food safety and hygiene practices during preparation and distribution of prasad/food in the premises. The initiative aims to create awareness among Places of Worship regarding the importance of safe and hygienic food practices. As on date, a total of 2,111 Places of Worship have been certified under the Eat Right Place of Worship programme. The total number of training and certification programmes conducted for the food handlers including religious places during the Year 2023, 2024 & 2025, State/UT-wise, is at **Annexure**.

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## Annexure

**Total number of training and certification programmes conducted for the food handlers including religious places during the Year 2023, 2024 & 2025**

| <b>SNo.</b> | <b>State</b>                     | <b>Total trainings</b> | <b>Total food handlers trained</b> |
|-------------|----------------------------------|------------------------|------------------------------------|
| 1           | Andaman & Nicobar Islands        | 23                     | 1065                               |
| 2           | Andhra Pradesh                   | 667                    | 26865                              |
| 3           | Arunachal Pradesh                | 35                     | 956                                |
| 4           | Assam                            | 782                    | 25786                              |
| 5           | Bihar                            | 567                    | 34078                              |
| 6           | Chandigarh                       | 122                    | 4331                               |
| 7           | Chhattisgarh                     | 403                    | 17535                              |
| 8           | Dadra & Nagar Haveli Daman & Diu | 13                     | 321                                |
| 9           | Delhi                            | 1179                   | 40901                              |
| 10          | Goa                              | 309                    | 9801                               |
| 11          | Gujarat                          | 1380                   | 59996                              |
| 12          | Haryana                          | 2035                   | 201840                             |
| 13          | Himachal Pradesh                 | 412                    | 15076                              |
| 14          | Jammu & Kashmir                  | 241                    | 10413                              |
| 15          | Jharkhand                        | 466                    | 26464                              |
| 16          | Karnataka                        | 2350                   | 101954                             |
| 17          | Kerala                           | 2945                   | 112151                             |
| 18          | Ladakh                           | 47                     | 2387                               |
| 19          | Lakshadweep                      | 23                     | 1297                               |
| 20          | Madhya Pradesh                   | 1220                   | 72432                              |
| 21          | Maharashtra                      | 5694                   | 347892                             |
| 22          | Manipur                          | 49                     | 1759                               |
| 23          | Meghalaya                        | 183                    | 7198                               |
| 24          | Mizoram                          | 24                     | 1013                               |
| 25          | Nagaland                         | 77                     | 2008                               |
| 26          | Orissa                           | 711                    | 36100                              |
| 27          | Puducherry                       | 52                     | 1921                               |
| 28          | Punjab                           | 898                    | 26745                              |
| 29          | Rajasthan                        | 1410                   | 59151                              |
| 30          | Sikkim                           | 67                     | 2852                               |
| 31          | Tamil Nadu                       | 9465                   | 369505                             |
| 32          | Telangana                        | 994                    | 36587                              |
| 33          | Tripura                          | 229                    | 12317                              |
| 34          | Uttarakhand                      | 469                    | 16573                              |
| 35          | Uttar Pradesh                    | 2681                   | 133992                             |
| 36          | West Bengal                      | 1387                   | 60245                              |